

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

49.C.P.(IB)-2704(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.01.2020**

NAME OF THE PARTIES: Ulric Francis Sequeira&Anr
V/s
Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 12.02.2020 for further consideration.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/